

DEVANAGARI IN ROMAN SCRIPT

*2381. **Shri H. N. Mukerjee:** Will the Minister of Education be pleased to state whether Government has any scheme for the Romanisation of the Devanagari Script, and whether implementation of such scheme, if any, is expected in the near future?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Government of India have no such scheme under consideration.

भारत में पुर्तगाली बैंक

*२३८२ श्री रघुनाथसिंह : क्या वित्त मंत्री यह बतलाने की कृपा करेंगे :

(क) भारत में उन बैंकों की शाखाओं की संख्या कितनी है जो कि पुर्तगाल अथवा किसी पुर्तगाली प्रदेश में निगमित हैं और ये शाखाएं किन किन स्थानों में हैं ;

(ख) क्या किसी भारतीय बैंक की शाखाएं गोआ, डामन, ड्यू या पुर्तगाली प्रदेश के किसी अन्य स्थान में हैं ; तथा

(ग) क्या पुर्तगाली सरकार ने निकट भूतकाल में या गत चार वर्षों में किसी भारतीय बैंक को पुर्तगाली प्रदेश में अपनी शाखा खोलने की अनुमति देने से इन्कार किया है ?

The Minister of Finance (Shri C. D. Deshmukh): (a) Only one bank, namely, the Banco Nacional Ultramarino, incorporated in Portugal, has a branch in India at Bombay.

(b) No, Sir.

(c) In this connection a reference is invited to the reply given by me in the House to part (c) of Starred Question No. 340 on the 8th August 1950. Subsequently in October 1951, one Indian Bank applied to the Portuguese Authorities for permission to open a branch at Goa. This application is still under the consideration of the Portuguese Government at Lisbon.

COURTS MARTIAL

*2383. **Shri T. B. Vittal Rao:** Will the Minister of Defence be pleased to state:

(a) the number of cases tried by Court-Martials during the financial year 1951-52 and the number of personnel of Defence Services involved;

(b) how many of them were sentenced to more than 3 years; and

(c) does an appeal against the decision of the above Courts lie to the Supreme Court of India?

The Minister of Defence (Shri Gopalaswami): (a) 161 cases involving 172 persons.

(b) 15.

(c) No.

INCOME-TAX DEPARTMENT, WEST BENGAL

*2384. **Shrimati Maydeo:** Will the Minister of Finance be pleased to state:

(a) how many ladies of the Income-tax Department of West Bengal have duly qualified themselves for confirmation from January to December 1951; and

(b) how many of them have been got medically examined by the Department of Income-tax, which is necessary under the rules for confirmation?

The Minister of State for Finance (Shri Tyagi): (a) Subject to their being declared medically fit and otherwise suitable for Government service, as prescribed under rules applicable to all Government servants, sixteen ladies of the Income-tax Department of West Bengal duly qualified themselves for confirmation from January 1951 to December 1951. 13 out of them have already been confirmed and the case of the remaining 3 is under consideration.

(b) None were got medically examined by the Department. But they were allowed to produce certificates of fitness from female private medical practitioners.

GEOLOGICAL SURVEY IN UTTAR PRADESH

*2385. **Shri Bhakta Darshan:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the important mineral surveys conducted during the last five years (year-wise) in the five hill-districts of Uttar Pradesh, namely (1) Almora, (2) Naini Tal, (3) Garhwal, (4) Tehri Garhwal and (5) Dehra Dun; and

(b) the programme for mineral survey of these districts drawn by the Geological Survey of India for the current year i.e., 1952-53?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and

(b). A statement giving the information required is laid on the Table of the House. [See Appendix XI, annexure No. 20.]

INCOME-TAX, CUSTOMS AND EXCISE DUTIES

662. Shri Morarka: Will the Minister of Finance be pleased to state:

(a) the total cost of collecting income tax, super tax, corporation tax and the business profits tax state-wise during the years 1949-50, 1950-51 and 1951-52;

(b) the total cost of collecting customs duties port-wise during the years 1949-51, 1950-51 and 1951-52;

(c) the total cost of collecting all excise duties state-wise and product-wise during the years 1949-50, 1950-51 and 1951-52?

The Minister of State for Finance (Shri Tyagi): (a) A statement is laid on the Table of the House. [See Appendix XI, annexure No. 21.]

(b) Statistics of cost of collection of customs duties at each of the minor ports are not available. Statistics available are as follows:—

(Figures in Laes of Rupees).

Name of Port.	1949-50	1950-51	1951-52
1. Bombay Port,	48.1	45.5	51.1
Minor ports in the State of Bombay.	5.4	11.0	10.2
Minor ports in the State of Saurashtra.		4.7	7.3
2. Madras and Cochin ports.	16.9	14.0	14.1
Minor ports in the States of Madras and Travancore-Cochin.	18.9	21.7	24.9
3. Cochin Port.	38.7	40.4	42.0

This expenditure does not include supervisory charges of the Board's Establishments.

(c) The information available for 1949-50 and 1950-51 is laid on the Table of the House. Information for 1951-52 is not available at present and will be laid on the Table of the House in due course.

MINERAL DEPOSITS IN RAJASTHAN

663. Shri Balwant Sinha Mehta: Will the Minister of Natural Resources and Scientific Research be pleased to state the results obtained by—

(i) a search conducted for lava grade Stealite in Jaipur and Udaipur; and

(ii) the examination of Glass sands and clays in Kotah, Merwara and Bikaner?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): A statement giving the information required is laid on the Table of the House. [See Appendix XI, annexure No. 22.]

BASIC EDUCATION

664. Shri Balmiki: Will the Minister of Education be pleased to state:

(a) the number of schools in India which impart basic education to their students; and

(b) the total number of students who received basic education during the year 1951-52?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement containing the required information is attached. [See Appendix XI, annexure No. 23.]

शास्त्रादि का चौरानियन

६६५ श्री जांगड़े : क्या वित्त मंत्री ऐसे व्यक्तियों की संख्या बतलाने की कृपा करेंगे जो कि चीन, बर्मा, मलाया, तिब्बत, पाकिस्तान तथा अन्य विदेशों से बन्दूकें, निस्तीलें, वम या इसी प्रकार के अन्य शस्त्रास्त्र तथा युद्ध-सामग्री चोरी से भारत में लाने हुए पकड़े गये हैं ?

(ख) इस प्रकार चोरी से शस्त्रादि लाने वालों के विरुद्ध क्या कार्यवाही की गई थी ?